

ITEM NO.801

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

M.A. No.....Diary No.2578/2020 in Civil Appeal No(s).8646-8648/2018

M/s Hughes Communication Pvt. Ltd.

Appellant(s)

VERSUS

Union of India & Ors.

Respondent(s)

Date : 22-01-2020 The application was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant(s)/
Applicant(s)

Mr. Kapil Sibal, Sr. Adv. (mentioned by)
Mr. Mansoor Ali Shoket, Adv.
Mr. Nitin Kala, Adv.
Mr. Pukhrambam Ramesh Kumar, Adv.
Mr. Kunal Singh, Adv.
Mr. Karun Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List next week before the Bench which passed judgment dated
24.10.2019 as per Rules.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR